

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**TA (AT) (Compt.) No. 17 of 2017 Old Appeal No. 55/2016**

**In the matter of:**

JK Cement Limited

.....**Appellant**

Vs

Competition Commission of India & Anr.

.....**Respondents**

**Present:**

**For Appellant: - None**

**For Respondents: -Mr. Ishan Arora, Advocate**

**ORDER**

**05.03.2020-** The Fixed Deposit Receipt has expired, Let the Fixed Deposit Receipt be renewed for another period of six months from the date of maturity.

**(Justice Bansi Lal Bhat)  
Member (Judicial)**

**(Justice Venugopal M.)  
Member (Judicial)**

**(V. P. Singh)  
Member (Technical)**

SC/NN